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industry on account of competition from the powerloom sector, no such crisis has been reported. To safeguard the interests of handloom industry, five more items, namely, all coloured sarees, yarn dyed dhoties, low reed pick cloth, dusters, and towels and towelling cloth in Honey-comb weave, have been exclusively reserved for the handloom sector. With a view to give greater protection to the handloom sector, the powerloom cloth has been required to be stamped with the permit number of the poweriooms owner to enable identification and prevention of such cloth, being marketed as handloom cloth. All the State Governments, through whom the reservation orders are enforced, have been urged to enforce the reservation orders very strictly-]

Inadequate aircraft parking facilities at Santa Cruz Airport

- 627. SHRI GOVINDRAO RAM-CHANDRA MHAISEKAR : Will the Minister of TOURISM AND CIVIL AVI-ATION be pleased to state :
- (a) whether it is a fact that there is an acute shortage of parking bays at the Santa Cruz airport paricularly for aircraft of larger sizes; and
- (b) if so, what steps Government propose to take in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Bunching of international flights during the night often results in shortage of parking space at the Bombay airport. However, efforts are being made through the Scheduling Committee of the International Air Transport Association to persuade international operators to adjust their schedule of operations to avoid such contingencies. As a long term solution the International Airports Authority ot India have plans to construct 13 more railing bays at Santa Cruz airport in Bombay.

Unfair trade practices by Air India

- 628. SHRI GOVINDRAO RAM CHANDRA MHAISEKAR : Will the Minister of TOURISM AND CIVfl AVI-ATTON be pleased to state :
- (a) whether it is a fact that Air India has been booked under Brooklyn Consent Judgement for unfair trade practices; and
- (b) if so, v. hat are the design the officials held responsible for this malpractice and what action, if any. has been taken against them?

THE MINISTER OF TOURISM ANT CIVIL AVIATION (SHRI RAJ BAHA DUR): (a) i nd (b) The information is being collected and will be placed on thi Table of the Sabha.

Loans by public sector financial Institution

- 629. SHRI GOVINDRAO RAM CHANDRA MHAISEKAR : Will th Minister of REVENUE AND BANKING be pleased to state :
- (a) whether it is a fact that in the public sector financial institutions ha' given huge amounts as loans whic turned into bad debts; and
- (b) if so, what i; the volume of sue bad debts and what steps are proposed be taken to liquidate them and av< safe investments?

THE MINISTER OF REVENI I BANKING (SHRI PRANAB MUKHE JEE): (a) and (b) The Industrial Dc lopment Bank of India (IDB1) Industrial Finance Corporation of In. <IFCI) have reported that for the ing year ending June 30. 1976 there w no bad debts which required to be off. Bad and doubtful debts are the US' business risk which public sector finam institutions like any other credit age-take. Public sector financial instituti the advice and to the satisfaction of tl statutory auditors make adequate pi